

## HARYANA VIDHAN SABHA

### Starred Questions

*to be asked at a meeting of the Haryana Vidhan Sabha to be held on Monday, the 12th March, 2018.*

#### Water Up to the Tails of Canals

- \*2631. Shri Bishamber Singh, M.L.A. :** Will the Chief Minister be pleased to state—
- (a) the number of canals in which water has been supplied up to tails after 20 years or more togetherwith the hectare of land irrigated alongwith the extent of population benefitted ;
  - (b) the total amount spent on the above said work; and
  - (c) the number of remaining canals where water is not reaching up to tails togetherwith the plans of the Government to supply water up to tails in the remaining canals ?

#### Relaxation in Norms/Rules for Up Graduation of Schools

- \*2584. Shri Zakir Hussain, M.L.A. :** Will the Education Minister be pleased to state whether it is fact that an order was issued by the Government in the year 2015 for the upgradation of schools in the backward district of Mewat by giving relaxation in the norms / rules ; if so, the time by which the said order is likely to be complied?

#### Nandishala Foundation Centres

- \*2507. Smt. Kiran Choudhry, M.L.A. :** Will the Development and Panchayats Minister be pleased to state—
- (a) whether it is fact that there is lack of basic amenities for the animals in the Nandishala Foundation Centres;
  - (b) whether it is also a fact that the employees posted in the above centres are not performing their duties properly due to which many cows have died; and
  - (c) if so; the action taken by the Government ?

#### Re-construction of Bus-Stand

- \*2554. Shri Mool Chand Sharma, M.L.A. :** Will the Transport Minister be pleased to state whether it is a fact that the Ballabgarh bus-stand of district Faridabad is in very dilapidated condition; if so, whether there is any proposal under consideration of the Government to reconstruct the said bus-stand ?

#### Employees Service Bye-Laws

- \*2594. Shri Ghanshyam Dass Arora, M.L.A. :** Will the Education Minister be pleased to state—
- (a) whether Haryana School Shiksha Education Pariyojna Parishad (HSSPP) Employees Service Bye-Laws-2013 are applicable to the Information-cum-Office-cum-Library Manager (IOLM), later on

designated as School Information Officer (SIM)/AM(MIS), who were appointed on merit basis of written examination;

- (b) whether the services of AM(MIS) earlier rendered with the Parishad as ILOM/SIM are countable towards the continuity of AM(MIS) without having any gap in the service despite completed 5 years of service with Parishad in the month of January, 2018;
- (c) whether the incumbents of above posts are entitled for all type of allowances, basic pay and other benefits being provided to the similar appointed persons working in the School Education Shikshsha Pariyojna Parishad under HSSPP Employees Service Bye-Laws-2013;
- (d) whether the decision of the HSSPP regarding non- marking of attendance by the incumbents of above posts was as per the HSSPP employees service Bye-laws 2013 togetherwith the fate of the extension cases of SIM received in the month January-March,2016; and
- (e) whether the IOLM/SIM were relieved from the service of HSSPP; if so, whether one month notice was served or one month salary was given as per the terms & conditions of appointment; if not whether it was not the violation of the term & conditions of the appointment letter ?

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#### **Quantity of Sugarcane Crushed**

**\*2639. Shri Jasbir Singh, M.L.A. :** Will the Co-operation Minister be pleased to state—

- (a) the quantity of sugarcane crushed togetherwith the quantity of production of sugar in the Co-operative Sugar Mills during the years 2009-2017 in the State; and
- (b) the year wise details of the amount paid for the sugarcane to the farmers togetherwith the details of outstanding amount from the year 2005 to 2017 ?

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#### **Criteria of Recruitment on out Sourcing Basis**

**\*2490. Shri Ranbir Gangwa, M.L.A. :** Will the Chief Minister be pleased to state—

- (a) whether it is a fact that the recruitment of employees is being made on out sourcing (DC rate) in the State; if so, the criteria thereof;
- (b) whether the Government is providing proper reservation to SC, BC and Ex-Servicemen as referred in part (a) above; and
- (c) the district wise number of the employees appointed from 01.04.2014 to 31.01.2018 as mentioned in part (a) and (b) above. ?

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#### **To Set Up 33 K.V. Power House in Godikan**

**\*2417. Smt. Naina Singh Chautala, M.L.A. :** Will the Chief Minister be pleased to state whether there is any proposal under consideration of the Government to set up 33 K.V power house in village Godikan of Dabwali Assembly Constituency; if so, the details thereof ?

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**To Tackle the Problem of Traffic Jam**

**\*2588. Smt. Renuka Bishnoi, M.L.A. :** Will the Urban Local Bodies Minister be pleased to state whether there is any scheme under consideration of the Government to tackle the traffic jam problem in Hansi city; if so, the details thereof ?

**Number of Co-Education and Girls Colleges**

**\*2572. Shri Balwant Singh, M.L.A. :** Will the Education Minister be pleased to state the number of Co-Education and Government Girls Colleges sanctioned in the State during the period from 2004 to 2014 togetherwith the number of Government Girls Colleges sanctioned during the period from 2014 to 28.02.2018 ?

**Maintenance of Parks**

**\*2559. Shri Makhan Lal Singla, M.L.A. :** Will the Urban Local Bodies Minister be pleased to state whether it is a fact that all parks developed by HUDA in Sirsa city are in bad condition; if so, the time by which the above said parks are likely to be well maintained ?

**Shortage of Basic Facilities in Hospital**

**\*2611. Shri Kuldeep Bishnoi, M.L.A. :** Will the Health Minister be pleased to state—

- (a) whether it is a fact that there is great shortage of doctors and all the basic facilities in the Civil Hospital of Mandi Adampur; and
- (b) if so, whether there is any proposal under consideration of the Government to improve the basic facilities in the said hospital togetherwith the time by which the vacant posts are likely to be filled up ?

**To Start Roadways Bus Service**

**\*2300. Shri Balkaur Singh, M.L.A. :** Will the Transport Minister be pleased to state whether there is any proposal under consideration of the Government to start Haryana Roadways bus service on the route from Kalanwali to Odha; if so, the time by which it is likely to be started ?

**To Set Up Card Board Factory**

**\*2342. Shri Balwan Singh Daulatpuria, M.L.A. :** Will the Industries and Commerce Minister be pleased to state whether there is any proposal under consideration of the Government to set up card board factory based on paddy straw in the State; if so, the time by which it is likely to be set up togetherwith the details thereof ?

**To Drain out the Rainy Water**

**\*2374. Shri Ved Narang, M.L.A. :** Will the Development and Panchayats Minister be pleased to state whether there is any proposal under consideration of the Government to make proper arrangements to drain out the rainy water in villages Mirkan Dabda, Satroar, Khokha, Kharkhari, Niyana Mirzapur and Ladwa of Barwala Assembly Constituency; if so, the details thereof

**To Open Veterinary Hospital**

**\*2384. Shri Jagbir Singh Malik, M.L.A. :** Will the Animal Husbandry and Dairying Minister be pleased to state whether there is any proposal to open Veterinary Hospitals in Bidhal, Chitana and Hulleri village of Gohana Constituency ; if so, the time by which the proposal is likely to be materialized ?

**Repair of Water Course**

**\*2511. Shri Anoop Dhanak, M.L.A. :** Will the Public Health Engineering Minister be pleased to state—

- (a) whether it is fact that the water course from Surba Minor of water works of village Kumbha has been damaged at many places; and
- (b) if so, the time by which the said water course is likely to be repaired ?

**To Include Villages in Tigaon Tehsil**

**\*2425. Shri Lalit Nagar, M.L.A. :** Will the Revenue and Disaster Management Minister be pleased to state whether there is any proposal under consideration of the Government to include the villages Monzawali, Mojabad, Gharora, Baila Raipur, Alipur, Lahdhalla, Manghwali, Bhainsharawali, Chandpur, Karali, Arua, Bahadurpur, Badrola, and Prehladpur in Tigaon tehsil; if so, the time by which the above said proposal is likely to be materialized ?

**To Constitute S.C. Commission**

**\*2429. Shri Udai Bhan, M.L.A. :** Will the Welfare of SC/BC Minister be pleased to state whether there is any proposal under consideration of the Government to constitute S.C. Commission in the State; and if so, the details thereof ?

**Outstanding EDC/IDC Charges against Private Builders**

**\*2296. Shri Jaswinder Singh Sandhu, M.L.A. :** Will the Chief Minister be pleased to state the details of outstanding E.D.C./I.D.C. charges against the private builders in Haryana State; if so, whether any recovery has been effected in this regard from the said builders; if so, the details thereof ?

Chandigarh :  
The 6th March, 2018.

R.K. NANDAL,  
Secretary,  
Haryana Vidhan Sabha.